

High Court of Jammu and Kashmir at Srinagar

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

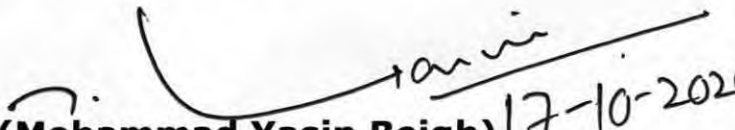
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NOTIFICATION

No: 50 Dated: 17/10/2020

It is hereby notified that Shri Aijaz Ahmad Khan S/O Sh. Maj. G. N. Khan R/O Mahrajpora Batmaloo, Srinagar has surrendered his Certificate of Enrollment, as an Advocate, vide his application dated 20.08.2020. Therefore, his Certificate of Enrolment bearing Roll No.299 dated 13th October, 1993 is kept in abeyance.

By Order.

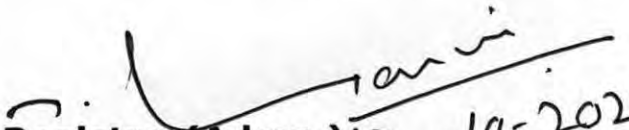

(Mohammad Yasin Beigh) 17-10-2020
Registrar(Admn.)

No: 9780-88/LP Dated: 17/10/2020

Copy to the: -

1. Registrar Judicial, High Court Wing Jammu/Srinagar.
2. Principal District & Sessions Judge, Srinagar.
3. Secretary, Bar Council of India, New Delhi
4. Registrar (Computers), High Court of J&K, Srinagar for information and with the request to get the same uploaded on the official website of J&K High Court for information of all the concerned .
5. President J&K High Court Bar Association, Srinagar.
6. Manager Government Press, Srinagar for publication in the next issue of the Govt. Gazette.
7. Shri Aijaz Ahmad Khan S/O Sh. Maj. G. N. Khan R/O Mahrajpora Batmaloo, Srinagar .

..... for information.


Registrar(Admn.) 17-10-2020